

## INFANT FOOD

568. } **Shrimati Jayashri:**  
       **Shrimati Uma Nehru:**

Will the Minister of Commerce and Industry be pleased to state what are the indigenous substitutes for infant food and what are the quantities thereof available during the current year?

**The Minister of Commerce (Shri Karmarkar):** There are no indigenous substitutes for imported infants' foods, like Horlicks, Glaxo, Cow and Gate etc.

## COCOON

569. **Shri Madiah Gowda:** Will the Minister of Commerce and Industry be pleased to state:

(a) the cost of production of cocoon per lb. in (i) Mysore (ii) Kashmir and (iii) West Bengal;

(b) the ruling market price of the same in those States; and

(c) what facilities are given to cocoon producers to develop this industry?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) (i) Mysore—Rs. 1-1-0 per lb.

(ii) Kashmir—Rs. 1-1-2 per lb.

(iii) West Bengal—Re. 0-14-0 to Re. 1-0-0 per lb.

(b) (i) Mysore—Rs. 1-1-0 to Rs. 1-8-0 per lb.

(ii) Kashmir—The Sericulture industry is entirely State owned in Kashmir. The cocoon producers are under contract to sell their entire production to the State Government.

(iii) West Bengal—Re. 0-15-0 to Rs. 1-4-0 per lb.

(c) The Central Silk Board has given financial assistance to the principal silk producing States of Mysore, Madras, West Bengal and Assam for establishment of Voluntary Cocoon Markets thereby ensuring correct weightment and fair price to the silkworm rearers. The Board has also given financial assistance to the Government of West Bengal for production of disease-free silkworm eggs of superior cross breed varieties, for distribution to the silkworm rearers of the State. Financial assistance has also been given by the Board to the Government of Madras for the establishment of Chawki Rearing Centres and for introduction of improved Japanese rearing appliances in the

State. A grant-in-aid of Rs. 10,000/- has also been sanctioned by the Board to the Government of Jammu and Kashmir for supplying modern equipment to the rearers of cocoons in that State.

## FINANCIAL AID TO SERICULTURE INDUSTRY

570. **Shri Madiah Gowda:** (a) Will the Minister of Commerce and Industry be pleased to state what became of the recommendation of the Tariff Board that adequate financial assistance should be given to the Government of Mysore for the development of the sericulture industry in that State?

(b) Has the Central Silk Board considered this recommendation and if so, to what effect?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) The recommendation was referred to the Central Silk Board for consideration as desired by the Tariff Board.

(b) Yes, Sir. The Board has given financial assistance to the Government of Mysore to the maximum extent possible.

## PRODUCTION OF TEA

571. **Dr. Ram Subhag Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the production of tea in this country has marked any increase in the year 1951-52 over the 1950-51 figures;

(b) if so, what has been the total quantity of increased production;

(c) whether this surplus production of tea found its export markets; and

(d) what has been the total quantity of tea exported last year?

**The Minister of Commerce (Shri Karmarkar):** (a) Yes, Sir.

(b) The total production of tea in India in 1951 was 622.2 million lbs. as against 612.9 million lbs. in 1950.

(c) and (d). The total quantity of tea exported during 1951 was 444.4 million lbs. as against 393.4 million lbs. in 1950.

## WATCHES AND CLOCKS (IMPORTS)

572. **Shri S. V. Ramaswamy:** (a) Will the Minister of Commerce and Industry be pleased to state what is the value of imports of watches, time-pieces and clocks country-wise?